

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 15th May, 2023

No.HC.VII-23/2023/4307/A# The following Officers in Grade-I of Assam Judicial Service are confirmed in the said Grade with effect from the date as shown below against their respective names:-

Sl No.	Name of Officer with designation	Date of promotion to Grade-I	Date of confirmation in Grade-I
1.	Shri Sujit Kumar Ghosh, Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup(M),Guwahati	26.02.2021	26.02.2023
2.	Smti. Farhana Sultana, Addl. District & Sessions Judge, Nalbari	01.03.2021	01.03.2023
3.	Shri Nityananda Talukdar, Addl. District & Sessions Judge No.2, Kamrup(M), Guwahati	01.03.2021	01.03.2023
4.	Smti. Rashmita Das, Addl. Sessions Judge-cum- Special Judge, POCSO, North Lakhimpur	01.03.2021	01.03.2023
5.	Shri Joydev Koch, Addl. District & Sessions Judge, FTC, Kokrajhar	26.02.2021	26.02.2023
6.	Smti. Gitali Rabha, Addl. District & Sessions Judge, No.1, Nagaon	04.02.2021	04.02.2023
7.	Smti Tasfia Hussain, Addl. District & Sessions Judge, Silchar, Cachar	09.02.2021	09.02.2023
8.	Shri Yusuf Azaz, Addl. District & Sessions Judge,Barpeta	01.03.2021	01.03.2023
9.	Smti. Nazmee Ayysha Ahmed, Addl. Sessions Judge-cum- Special Judge, POCSO, Sivasagar	01.03.2021	01.03.2023

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No.HC.VII-23/2023/4308/A The following Officers in Grade-II of Assam Judicial Service are confirmed in the said Grade with effect from the date as shown below against their respective names:-

Sl. No.	Name of Officers with designation	Date of Promotion to Grade-II	Proposed date of Confirmation in Grade-II
1.	Shri Tarun Dey, Secretary, District Legal Services Authority, Bongaigaon	01.03.2021	01.03.2023
2.	Shri Sumit Bhuyan, Addl. Chief Judicial Magistrate, Bongaigaon	01.03.2021	01.03.2023
3.	Smti. Salma Sultana, Addl. Chief Judicial Magistrate, Sivasagar	01.03.2021	01.03.2023
4.	Shri Uttam Chetri, Counsellor, Family Court, Barpeta	01.03.2021	01.03.2023
5.	Dr. Siddhartha Shankar Sharma, Civil Judge & Asstt. Sessions Judge, Dibrugarh	01.03.2021	01.03.2023
6.	Shri Sandeep Kaushik, Addl. Chief Judicial Magistrate, Nagaon	01.03.2021	01.03.2023
7.	Smti. Meenakshi Sarmah, Addl. Chief Judicial Magistrate, Dhubri	01.03.2021	01.03.2023
8.	Shri Lohit Kumar Sarmah, Addl. Chief Judicial Magistrate, Karimganj	01.03.2021	01.03.2023
9.	Shri Jafar Md. Azizul Karim Tapadar, Addl. Chief Judicial Magistrate, Kamrup, Amingaon	01.03.2021	01.03.2023

By Order

Sd/- Romon Baruah

REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2023/4309/A dtd: 15-05-2023

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
3. The District & Sessions Judge, _____

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4. Shri Sujit Kumar Ghosh, Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup(M), Guwahati.
5. Smti Farhana Sultana, Addl. District & Sessions Judge, Nalbari.
6. Shri Nityananda Talukdar, Addl. District & Sessions Judge No.2, Kamrup(M), Guwahati.
7. Smti Rashmita Das, Addl. Sessions Judge-cum-Special Judge, POCSO, North Lakhimpur.
8. Shri Joydev Koch, Addl. District & Sessions Judge, FTC, Kokrajhar.
9. Smti Gitali Rabha, Addl. District & Sessions Judge, No.1, Nagaon.
10. Smti Tasfia Hussain, Addl. District & Sessions Judge, Silchar, Cachar.
11. Shri Yusuf Azaz, Addl. District & Sessions Judge, Barpeta.
12. Smti. Nazmee Ayysha Ahmed, Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar.
13. Shri Tarun Dey, Secretary, District Legal Services Authority, Bongaigaon.
14. Shri Sumit Bhuyan, Addl. Chief Judicial Magistrate, Bongaigaon.
15. Smti Salma Sultana, Addl. Chief Judicial Magistrate, Sivasagar.
16. Shri Uttam Chetri, Counsellor, Family Court, Barpeta.
17. Dr. Siddhartha Shankar Sharma, Civil Judge & Asstt. Sessions Judge, Dibrugarh.
18. Shri Sandeep Kaushik, Addl. Chief Judicial Magistrate, Nagaon.
19. Smti Meenakshi Sarmah, Addl. Chief Judicial Magistrate, Dhubri.
20. Shri Lohit Kumar Sarmah, Addl. Chief Judicial Magistrate, Karimganj.
21. Shri Jafar Md. Azizul Karim Tapadar, Addl. Chief Judicial Magistrate, Kamrup, Amingaon.
22. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
23. The Private Secretary to Hon'ble Mr. / Mrs Justice _____
24. Gauhati High Court, Guwahati.
25. The Administrative Officer (J)(_____), Gauhati High Court, Guwahati.
26. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
27. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
28. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI